

Company: Sol Infotech Pvt. Ltd.

Website: www.courtkutchehry.com

Gujarat Co-Operative Societies (Second Amendment) Act, 2013

19 of 2013

[19 September 2013]

CONTENTS

- 1. Short title
- 2. Amendment of section 17 of Guj. X of 1962

Gujarat Co-Operative Societies (Second Amendment) Act, 2013

19 of 2013

[19 September 2013]

AN ACT farther to amend the GujaratCo-operative Societies Act, 1961.

It is hereby enacted in the Sixty-fourth Year of the Republic of India as follows:-

1. Short title :-

This Act may be called the Gujarat Co-operative Societies (Second Amendment) Act, 2013.

2. Amendment of section 17 of Guj. X of 1962 :-

In the Gujarat Co-operative Societies Act, 1961 (Guj. X of 1962), in section 17, in sub-section (1), after clause (a), the following clause shall be inserted, namely:-

"(aa) to amalgamate with another society registered under the Multi-State Co-operative Societies Act, 2002 (39 of 2002);".